

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 142/TT/2021

- Subject** : Petition for truing up of transmission tariff for 2014-19 period and determination of tariff of 2019-24 period for one no. of asset under Transmission System Strengthening Associated with Mundra UMPP (Part-B) in the Western Region.
- Date of Hearing** : 24.9.2021
- Coram** : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member
- Petitioner** : Power Grid Corporation of India Ltd.
- Respondents** : Madhya Pradesh Power Management Company Limited and 10 others
- Parties Present** : Shri S.S Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Shri Anindya Khare, MPPMCL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

